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(b) if so, the details thereof;

(c) whether any such complaint has been received by the Armed Forces in this regard; and

(d) if so, the action taken by the Armed Forces to cancel such employment and ensure that such companies are blacklisted for a specific period for their unethical practice?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) There are no private sector companies working under the Ministry.

(b) to (d) Does not arise.

Contracts in Defence sector

493. SHRI AHAMED HASSAN: DR. SANJAY SINH:

Will the Minister of DEFENCE be pleased to state:

(a) the number of contracts signed in the Defence sector under the "Make in India" programme;

(b) if so, the details of the project and the name of the company which has been awarded the same;

(c) whether it is a fact that the Defence Manufacturing sector has the potential to fulfil the vision of the Prime Minister under the above programme; and;

(d) if so, the sectors under Armed Forces which are working towards making the vision come true, with details of the project under implementation?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (d) Capital procurement of defence equipment is carried out as per the extant Defence Procurement Procedure (DPP). DPP-2016 focuses on institutionalizing streamlining and simplifying defence procurement procedure to give boost to 'Make in India' initiative of the Government of India, by promoting indigenous design, development and manufacturing of defence equipment, platforms, systems and sub-systems. Ministry of Defence is committed to the objectives of DPP-2016 and is taking all steps necessary to realize these objectives.

During the last three years and current year (upto June, 2018) out of total 168 contracts, 106 contracts have been signed with Indian vendors for procurement of

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defence equipment for Armed Forces such as Helicopters, Radar, Ballistic Helmets, Artillery Guns, Simulators, Missiles, Bullet Proof Jackets, Electronic Fuzes, and ammunition.

Government has also promulgated the policy of Strategic Partnership in the Defence Sector which encourages participation of the private sector in manufacture of major defence platforms and equipment in four selected segments *viz*. Submarines, Fighter Aircraft, Helicopters and Armoured Fighting Vehicles/Tanks.

Compulsory military education after higher secondary education

†494. SHRI R. K. SINHA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government proposes to make it mandatory for the students after passing the 12th standard to go for the compulsory military education for a period of three years before they being appointed in any Government job as well as in the Armed Forces and para-military forces; and

(b) if so, the details of the action plan in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) No, Sir.

(b) Does not arise in view of (a) above.

Introduction of Ayurvedic and Unani system of medicine in Army hospitals

495. SHRIMATI VIPLOVE THAKUR: Will the Minister of DEFENCE be pleased to state:

(a) whether medical facility for personnel of Armed Forces including ex-servicemen and their dependants under Ayurvedic and Unani system of medicines have been introduced in Army hospitals (R&R) Delhi Cantonment and Air Force hospitals at Hindon and Ghaziabad;

(b) if so, whether Government proposes to introduce the medical facility under Ayurvedic and Unani system of medicine in Army Hospitals located in Himachal Pradesh where a large number of families of armed forces personnel and ex-servicemen are residing; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (c) As on date, medical facilities in the Armed Forces

[†] Original notice of the question was received in Hindi.